

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL APPLICATION (BA) NO.292 OF 2020
(Kimesh s/o. Omprakash Agrawal .vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mr.R.S.Agrawal, Advocate for the applicant.
Mr.N.S.Rao, A.P.P. for respondent/State.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Stand over to 5.5.2020.

JUDGE

jaiswal